

STATISTICAL DATA OF CASES OF COMMERCIAL COURTS, COMMERCIAL APPELLATE COURTS AND MEDIATION CENTRE IN THE STATE OF MEGHALAYA AS PER THE NOTIFICATION DATED 29TH APRIL,2020 BY MINISTRY OF LAW & JUSTICE (DEPARTMENT OF LEGAL AFFAIRS), NEW DELHI, FOR THE MONTH OF SEPTEMBER - 2026

Form 1 List of cases e-filed during the month of SEPTEMBER, 2026									
Sl. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1.	High Court of Meghalaya	East Khasi Hills	---	---	---	---	---	---	---
2.	Judge, Commercial Court, Shillong	East Khasi Hills	Commercial Suit/2/2026	Kalu SK Vs Anil Saha	N. Khera	---	---	08-09-2026	08-09-2026
3.	Judge, Commercial Court, Shillong	East Khasi Hills	Commercial Misc Case/14/2026	Kalu SK Vs Anil Saha	N. Khera	---	---	10-09-2026	10-09-2026
4.	Judge, Commercial Court, Shillong	East Khasi Hills	Commercial Misc Case/15/2026	Kalu SK Vs Anil Saha	N. Khera	---	---	10-09-2026	10-09-2026
5.	Judge, Commercial Court, Shillong	East Khasi Hills	Commercial Misc Case/16/2026	Kalu SK Vs Anil Saha	N. Khera	---	---	10-09-2026	10-09-2026
6.	Judge, Commercial Court, Shillong	East Khasi Hills	Commercial Misc Case/17/2026	Addl Chief Engineer PWD Roads Vs MS BSCPL INFRASTRUCTURE LIMITED	A.S. Pandey	---	---	25-09-2026	25-09-2026
7.	Judge, Commercial Court, Shillong	East Khasi Hills	Commercial Misc Case/18/2026	Union of India Vs Ms Hariom Projects Pvt Ltd	Dr. N. Mozika	---	---	28-09-2026	28-09-2026

Form 2**List of cases in which e-Payment of Court fees was made during the month of SEPTEMBER, 2026**

Sl. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	High Court of Meghalaya	East Khasi Hills	---	---	---	---	---
2.	Judge, Commercial Court, Shillong	East Khasi Hills	Commercial Suit/2/2026	Kalu SK Vs Anil Saha	N. Khera	---	---
3.	Judge, Commercial Court, Shillong	East Khasi Hills	Commercial Misc Case/14/2026	Kalu SK Vs Anil Saha	N. Khera	---	---
4.	Judge, Commercial Court, Shillong	East Khasi Hills	Commercial Misc Case/15/2026	Kalu SK Vs Anil Saha	N. Khera	---	---
5.	Judge, Commercial Court, Shillong	East Khasi Hills	Commercial Misc Case/16/2026	Kalu SK Vs Anil Saha	N. Khera	---	---
6.	Judge, Commercial Court, Shillong	East Khasi Hills	Commercial Misc Case/17/2026	Addl Chief Engineer PWD Roads Vs MS BSCPL INFRASTRUCTURE LIMITED	A.S. Pandey	---	---
7.	Judge, Commercial Court, Shillong	East Khasi Hills	Commercial Misc Case/18/2026	Union of India Vs Ms Hariom Projects Pvt Ltd	Dr. N. Mozika	---	---

Form 3**List of cases in which Electronic Service of Process has taken place during the month of SEPTEMBER, 2026**

Sr. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	High Court of Meghalaya	East Khasi Hills	---	---	---	---	---
2.	Judge, Commercial Court, Shillong	East Khasi Hills	---	---	---	---	---

Form 4**List of total no. of cases randomly allocated during the month of SEPTEMBER, 2026**

Sr. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1.	High Court of Meghalaya	East Khasi Hills	---	---	---	---
2.	Judge, Commercial Court, Shillong	East Khasi Hills	---	---	---	---

Form 5

List of cases in which Case Management Hearing was held during the month of SEPTEMBER, 2026

Sr. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of case Management Hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	High Court of Meghalaya	East Khasi Hills	---	---	---	---	---
2.	Judge, Commercial Court, Shillong	East Khasi Hills	---	---	---	---	---

Form 6

Contested Commercial Cases disposed during the month of SEPTEMBER, 2026

Sr. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation	Date of Decision	Days for disposal	Nature of Disposal (Contested/ Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1.	High Court of Meghalaya	East Khasi Hills	---	---	---	---	---	---	---	---	---	---	---
2.	Judge Commercial Court, Shillong	East Khasi Hills	Commercial Arbitration Execution/5/2024	State of Meghalaya Vs MS Marbaniang Project Pvt Ltd	A.S. Pandey Vs A. Dhar	01-10-2024	---	09-09-2026	1Year 11Months 13days	Contested / Decree Satisfied	---	---	17(2) Arbitration and Conciliation Act r/w Order XXI Rule 11(2), 36 151 CPC
3.	Judge Commercial Court, Shillong	East Khasi Hills	Commercial Arbitration/8/2026	MS Hamtech Engineering Pvt Ltd Vs Union of India	S. Sen Vs Dr. N. Mozika	19-06-2026	---	16-09-2026	2Months 29Days	Contested / Dismissed	---	---	34 Arbitration and Conciliation Act
4.	Judge Commercial Court, Shillong	East Khasi Hills	Commercial Money Suit/64/2024	Boson Chetri Vs GTL Infrastructure Limited	S. Thapa Vs S. Jindal	09-07-2024	---	28-09-2026	2Years 2Months 21Days	Contested / Withdrawn	---	---	Recovery of Money
5.	Judge Commercial Court, Shillong	East Khasi Hills	Commercial Misc Case/15/2025	GTL Infrastructure Limited Vs Boson Chetri	S. Jindal Vs S. Thapa	30-04-2025	---	28-09-2026	01Year 5Months 1Day	Contested / Withdrawn	---	---	U/O7,Rule11(a) CPC

Form 7

Summary of Commercial Cases during the month of SEPTEMBER, 2026

Sr. No.	Court	District	Total number of cases pending on the 1 st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1.	High Court of Meghalaya	East Khasi Hills	11	0	0	11
2.	Judge, Commercial Court, Shillong	East Khasi Hills	Main Case =179 Misc Case = 19	Main Case Instituted = 02 Transferred in = 00 Total = 02 Misc Case Instituted = 06 Transferred in = 00 Total = 06	Main Case (contested) = 03 Main Case (uncontested) = 00 Total = 03 Misc Case (contested) = 01 Misc Case (uncontested) = 01 Total = 02	Main Case = 178 Misc Case = 23

Information on Commercial Dispute Cases taken up for Mediation by the Meghalaya State Legal Services Authority for the month of SEPTEMBER, 2026.

List of cases received for Pre-Institution Mediation and Settlement during the month of SEPTEMBER, 2026						
Sr. No.	Name of Mediation Centre:	Total number of applications pending on the 1 st day of the month	Total number of applications received during the month	Total number of cases settled during the month	Total number of non-starter cases during the month	Total number of applications pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1.	Shillong Mediation Centre, Shillong.	103 nos.	4 nos.	1 nos.	4 nos. (Non-Starter) 2 nos. (Failure)	Total=100 nos. (91 nos. of applications are in the pre-mediation stage and notices have been served and 9 nos. mediation sittings are pending)